

I/409213/2024

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Notary Section) Civil Secretariat
Jammu/Srinagar

Subject: - Revocation of Suspension.

Government Order No: 10764 -JK (LD) of 2024
Dated : 12 -06 - 2024

The Certificate of Practice as Notary Public of Mr. Tariq Mohd Bhat R/o Wongam/ Dhobiwan at Munsiff Court Tangmarg, suspended vide Government Order No.17694-JK(LD) of 2023 dated 20.12.2023 is hereby restored with immediate effect having regard to the undertaking furnished by him coupled with the fact that the substantial period of suspension of notary has already been completed.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Department of Law Justice &PA,

No:LAW-Ntry/93/2023
Copy to the:-

Dated: 12 -06- 2024

1. Registrar General, High Court of J&K and Ladakh.
2. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
3. Registrar Vigilance, High Court of J&K and Ladakh
4. Principal Session Judge, Baramulla.
5. Director Information, J&K with the request for wider publicity of the order
6. Deputy Commissioner, Baramulla.
7. Director Litigation, Kashmir,
8. In- charge Website, Department of Law, Justice and PA.
9. Concerned Notary.
10. Concerned file.

M. K. Kumar
12.06.2024
(Binny Kumar)
Assistant Legal Remembrancer,
Department of Law, Justice & PA.

M. K. Kumar
12.06.2024